

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 762
ANSWERED ON 07/02/2023

JOB CARDS DENIED UNDER MGNREGS

762. MS. S. JOTHIMANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocations made towards Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) wages from 2019 onwards, Statewise;
- (b) the number of man-days generated from 2019 onwards, State-wise;
- (c) the amount of dues related to material components not yet paid by the Government and the reasons therefor, State-wise;
- (d) the number of job card requests denied, particularly for those belonging to Scheduled Castes (SCs)/Scheduled Tribes (STs) and for Persons with Disabilities (PwDs), for the last ten years; and
- (e) the number of beneficiaries that received wages after 15 days from the completion of work, especially those belonging to SCs/STs and for PwDs, for the last ten years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. **There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS.**

State/UT-wise details of fund released for wage component under Mahatma Gandhi NREGS in the last three financial years 2019-20, 2020-21, 2021-22, and current financial year 2022-23 (as on 03.02.2023) is given at **Annexure-I.**

(b): State/UT-wise details of the employment provided (in person-days generated) under Mahatma Gandhi NREGS during the last three financial years 2019-20, 2020-21, 2021-22, and current financial year 2022-23 (as on 02.02.2023) is given at **Annexure-II.**

(c): State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 03.02.2023) are given at **Annexure-III.**

Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

(d): Mahatma Gandhi NREGS is a demand driven wage employment scheme and the responsibility of implementation of scheme is vested with the State/UT Governments. Under the scheme, there is no such issue related to denied job card requests particularly for those belonging to Scheduled Castes (SCs)/Scheduled Tribes (STs) and for Persons with Disabilities (PwDs) which has come to the notice of this Ministry.

(e): The Central Government is making wage payments directly into the Bank/Post office accounts of the beneficiaries including SCs/STs and for PwDs as per the Direct Benefit Transfer (DBT) protocol through a National Electronic Fund Management System (Ne-FMS).

There is no provision for separation of wage demand on the basis of category SCs/STs and for PwDs etc. Every beneficiary across any category who works on the same worksite in a muster roll, gets wage payment through single Fund Transfer Order (FTOs).

There is provision for delay compensation if wage payment is not made within 15 days from the date it becomes payable. As per record available at NREGASoft, the details of delay compensation paid under Mahatma Gandhi NREGS in financial year 2014-15, 2015-16, 2016-2017, 2017-2018, 2018-2019, 2019-20, 2020-21, 2021-22 and 2022-23 is given at **Annexure-IV**.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 762 dated 07.02.2023.

State/UT-wise details of fund released for wage component under Mahatma Gandhi NREGS in the last three financial years 2019-20, 2020-21, 2021-22, and current financial year 2022-23 (as on 03.02.2023) (Rs. in crore)					
Sl. No.	States/UT	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	4510.63	6273.13	5270.54	3892.76
2	Arunachal Pradesh	84.81	224.89	326.09	182.61
3	Assam	1222.02	2154.95	2126.41	1670.54
4	Bihar	2305.56	4756.87	3539.93	4448.78
5	Chhattisgarh	2033.52	3362.94	2849.06	1657.36
6	Goa	0.85	2.34	0.24	3.19
7	Gujarat	565.32	1066.02	1159.92	897.08
8	Haryana	242.58	600.89	461.95	256.12
9	Himachal Pradesh	423.71	736.75	743.40	537.54
10	Jammu & Kashmir	691.02	810.49	867.93	499.99
11	Jharkhand	945.79	2399.42	2238.73	1786.07
12	Karnataka	2690.96	4251.44	4680.81	3426.19
13	Kerala	3173.83	3356.22	3030.03	2391.12
14	Madhya Pradesh	3495.46	6419.71	5569.66	3657.59
15	Maharashtra	1098.01	1351.62	1670.90	1491.40
16	Manipur	252.08	596.26	553.65	756.49
17	Meghalaya	602.69	974.97	897.76	496.64
18	Mizoram	469.54	501.75	464.11	333.62
19	Nagaland	414.50	263.61	311.26	332.52
20	Odisha	1604.74	4219.20	4321.90	2909.34
21	Punjab	603.02	1021.25	913.08	767.20
22	Rajasthan	5158.53	8097.76	7793.29	4678.54
23	Sikkim	56.56	80.75	74.38	59.76
24	Tamil Nadu	4503.88	6958.79	7358.88	5927.00
25	Telangana	1693.05	2634.34	2680.23	1733.28
26	Tripura	579.41	904.40	822.16	580.92
27	Uttar Pradesh	4337.60	7817.58	6644.45	5964.72
28	Uttarakhand	306.85	713.17	503.45	370.02
29	West Bengal	6215.73	9397.68	5645.91	0.00
30	Andaman & Nicobar	3.09	5.81	5.62	3.38
31	Lakshadweep	0.90	0.50	0.10	0.00
32	Puducherry	13.55	24.44	14.11	17.80
33	Ladakh	-	22.49	42.48	23.01
34	Dadra & Nagar Haveli & Daman & Diu	0.00	0.00	0.00	0.45
	Total	50,299.81	82,002.45	73,582.42	51,753.03

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 762 dated 07.02.2023.

State/UT-wise details of the employment provided (in person-days generated) under Mahatma Gandhi NREGS during the last three financial years 2019-20, 2020-21, 2021-22, and current financial year 2022-23 (as on 02.02.2023)					
Sl. No.	State /UT	Persondays generated (in lakh)			
		2019-20	2020-21	2021-22	2022-23
1	ANDHRA PRADESH	2002.25	2593.24	2417.19	1960.02
2	ARUNACHAL PRADESH	85.99	128.14	158.73	102.05
3	ASSAM	623.08	911.53	916.61	691.47
4	BIHAR	1416.23	2276.27	1811.79	2018.75
5	CHHATTISGARH	1361.75	1840.90	1692.36	843.25
6	GOA	0.34	1.10	0.95	0.76
7	GUJARAT	353.70	482.29	568.02	412.78
8	HARYANA	91.19	179.62	146.40	77.33
9	HIMACHAL PRADESH	259.19	336.19	370.94	257.10
10	JAMMU AND KASHMIR	313.41	407.01	406.33	205.43
11	JHARKHAND	641.95	1176.08	1132.47	721.62
12	KARNATAKA	1118.63	1480.32	1634.93	1123.33
13	KERALA	802.30	1023.00	1059.66	772.46
14	LADAKH	19.03	21.30	19.27	17.70
15	MADHYA PRADESH	1930.17	3420.21	3000.13	2101.30
16	MAHARASHTRA	629.60	679.36	825.42	680.30
17	MANIPUR	234.07	330.52	305.59	40.62
18	MEGHALAYA	370.22	383.70	393.63	198.54
19	MIZORAM	192.59	198.66	200.77	159.57
20	NAGALAND	138.48	180.12	192.58	181.38
21	ODISHA	1113.89	2080.75	1977.94	1623.55
22	PUNJAB	235.25	376.75	331.52	276.23
23	RAJASTHAN	3286.55	4605.35	4242.97	2837.79
24	SIKKIM	29.47	37.34	34.34	26.31
25	TAMIL NADU	2485.10	3339.46	3457.26	2680.26
26	TELANGANA	1071.14	1579.53	1457.94	1063.98
27	TRIPURA	344.02	437.22	426.18	307.67
28	UTTAR PRADESH	2444.30	3945.41	3257.96	2793.53
29	UTTARAKHAND	206.16	303.61	243.18	170.20
30	WEST BENGAL	2723.05	4140.17	3642.28	376.69
31	ANDAMAN AND NICOBAR	2.21	2.61	1.14	0.85
32	LAKSHADWEEP	0.04	0.02	0.01	0.03
33	PUDUCHERRY	7.65	10.57	6.15	7.12
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00
	Total	26533.02	38908.33	36332.63	24729.98

Annexure-III referred in reply to part (c) of Lok Sabha Unstarred Question No. 762 dated 07.02.2023.

State/UT wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 03.02.2022).		
Sl. No.	State/UT	Material liabilities (Rs. in crore)
1	Andhra Pradesh	836
2	Arunachal Pradesh	24
3	Assam	112
4	Bihar	471
5	Chhattisgarh	0
6	Goa	0
7	Gujarat	0
8	Haryana	0
9	Himachal Pradesh	29
10	Jammu and Kashmir	24
11	Jharkhand	0
12	Karnataka	638
13	Kerala	137
14	Ladakh	2
15	Madhya Pradesh	362
16	Maharashtra	200
17	Manipur	89
18	Meghalaya	102
19	Mizoram	0
20	Nagaland	92
21	Odisha	187
22	Punjab	32
23	Rajasthan	97
24	Sikkim	4
25	Tamil Nadu	0
26	Telangana	0
27	Tripura	7
28	Uttar Pradesh	0
29	Uttarakhand	0
30	Andaman & Nicobar	0
31	Dadra & Nagar Haveli & Daman & Diu	0
32	Lakshadweep	0
33	Puducherry	0
34	West Bengal	2712
	Total	6,157

Annexure-IV referred in reply to part (e) of Lok Sabha Unstarred Question No. 762 dated 07.02.2023.

Year-wise details of delay compensation paid under Mahatma Gandhi NREGS.	
Financial Year	Delay compensation paid (Rs. in lakh)
2014-15	779.8
2015-16	376.87
2016-17	2237.57
2017-18	2612.73
2018-19	729.08
2019-20	289.33
2020-21	160.63
2021-22	431.73
2022-23 (as on 02.02.23)	158.51

(As per NREGASoft)